

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH: NEW DELHI**

**C.P No. 561/2015  
O.A No.1360/2012**

New Delhi this the 13<sup>th</sup> day of October, 2015

**Hon'ble Mr. Justice B. P. Katakey, Member (J)  
Hon'ble Shri V. N. Gaur, Member (A)**

1. Smt. Sarita Khatri, W/o Mr. Vinod Kumar,  
Supervisor, Aged 29 years,  
Integrated Child Development Scheme,  
Govt. of NCT, Delhi  
R/o Gali Kappa, Near Shivmandir,  
Village Chawla, Delhi.
2. Smt. Geeta Rohilla, W/o Mr. Sarwan Rohilla,  
Supervisor, Aged 42 years,  
Integrated Child Development Scheme,  
Govt. of NCT, Delhi  
R/o 734/16, Station Block, Prem Nagar,  
Nangloi-1, Delhi-86.
3. Smt. Priti Chhaya, W/o Mr. Som Dutt Sharma,  
Supervisor, Aged 31 years,  
Integrated Child Development Scheme,  
Govt. of NCT, Delhi  
R/o Village and Post Office  
House No.920, Harijan Basti,  
Village and Post Office Ladpur,  
Delhi-81.
4. Smt. Poonam Sharma, W/o Mr. Rajiv Kaushik,  
Supervisor, Aged 28 years,  
Integrated Child Development Scheme,  
Govt. of NCT, Delhi  
R/o B-6/120-121, Sector-XI, Rohini,  
Delhi-85.
5. Smt. Reena, W/o Mr. Sumit,  
Supervisor, Aged 28 years,  
Integrated Child Development Scheme,  
Govt. of NCT, Delhi  
R/o Ishwar Colony, Bhawana,

Near M.D. Public School,  
Delhi-39.

6. Smt. Bhawna, W/o Mr. Ishwar Singh,  
Supervisor, Aged 28 years,  
Integrated Child Development Scheme,  
Govt. of NCT, Delhi  
R/o 143, Village & P.O. Ghevra,  
Delhi-81.
7. Smt. Usha Sharma, W/o Mr. Balram Sharma,  
Supervisor, Aged 28 years,  
Integrated Child Development Scheme,  
Govt. of NCT, Delhi  
R/o House No.180/2, Haidarpur,  
Ambedkar Nagar, Delhi.
8. Smt. Jyoti Kaushik, W/o Mr. Deepak,  
Supervisor, Aged 28 years,  
Integrated Child Development Scheme,  
Govt. of NCT, Delhi  
R/o House No.232/3, Ambedkar Nagar,  
Delhi.
9. Smt. Poonam, D/o Mr. Dhoop Singh,  
Supervisor, Aged 28 years,  
Integrated Child Development Scheme,  
Govt. of NCT, Delhi  
R/o House No.1857, Gali No.15-B,  
Swatantra Nagar, Narela,  
Delhi-40.
10. Smt. Geeta, D/o Mr. Roop Ram Rathore,  
Supervisor, Aged 28 years,  
Integrated Child Development Scheme,  
Govt. of NCT, Delhi  
R/o House No.173, Khera Kalan,  
Delhi-82.
11. Smt. Swati Chug, D/o Mr. Jawaharlal Chug,  
Supervisor, Aged 28 years,  
Integrated Child Development Scheme,  
Govt. of NCT, Delhi  
R/o AC-130-A, Shalimar Bagh,  
Delhi-88.

12. Smt. Kamlesh Kumari, W/o Mr. Ramesh Kumar,  
 Supervisor, Aged 48 years,  
 Integrated Child Development Scheme,  
 Govt. of NCT, Delhi  
 R/o House No.433, Village & Post Office,  
 Dichaon Kalan, Delhi-43. ....Petitioners

(By Advocate Shri E.J. Verghese)

Versus

1. Mr. Sanjay Kumar,  
 Chief Secretary,  
 Govt. of NCT, Delhi Secretariat,  
 New Delhi-110013.
2. Dr. Satbir Bedi,  
 Secretary,  
 Department of Women & Child Development,  
 Govt. of NCT, 1, Canning Line, K.G. Marg,  
 New Delhi-110001.
3. Smt. Achla Singh,  
 Director,  
 Department of Social Welfare,  
 Govt. of NCT, GLNS Complex,  
 Delhi Gate, New Delhi-110001.
4. Ms. Semiya Gupta,  
 Director,  
 Integrated Child Development Scheme,  
 Department of Women & Child Development,  
 Govt. of NCT, 1, Canning Line,  
 K.G. Marg,  
 New Delhi-110 001. .. Respondents

O R D E R (O R A L)

**Hon'ble Mr. Justice B. P. Katekey, Member (J)**

Learned counsel appearing for the petitioners, in view of the order dated 18.05.2015 passed in C.P. No. 416/2014 filed by the present petitioners, craves leave of this Tribunal to allow them to

withdraw this Contempt Petition with liberty to approach the appropriate forum against the said order dated 18.05.2015.

2. Prayer is allowed.

3. The C.P. is dismissed on withdrawal with liberty as prayed for.

(V. N. Gaur)  
Member (A)

(B.P. Katakey)  
Member (J)

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